## GOVERNMENT OF JAMMU & KASHMIR Revenue Department, Civil Secretariat, J&K, Jammu/Srinagar

## Notification, Jammu, ○Ч March, 2022

S.O S In exercise of the powers conferred by Section 6 of the Registration Act, 1908 (Act No. 16 of 1908) and in partial modification of notification S.O 02 dated 31.10.2019, read with S.O 03 dated 31.10.2019, the Government hereby appoint the following to exercise the powers of Sub Registrar within the jurisdiction indicated against each:

S.No.	District	Designation	Jurisdiction
1	Anantnag	Sub Divisional Magistrate Pahalgam	c, Tehsils Pahalgam, Sallar and Srigufwara (Villages: Srigufwara, Sakhras, Hanumanpora, Trail, Peth Nambal, Dirhama, Adlashmagam, Hugam & Poshkreeri).
2	Anantnag	Sub Divisional Magistrate Bijbehara	e, Tehsil Bijbehara and Srigufwara (Villages: Khiram, Sirhama, Nowshera, Mahind, Khoshroi Kalan, Hattigam, Viddy & Darigund).

This notification shall be deemed to have come into effect from the date of assumption of charge by the above officers.

By order of the Government of Jammu and Kashmir

No: Rev/Regt/11/2022(137457) Copy to:-

1. Financial Commissioner (Additional Chief Secretary), Finance Department.

- 2. Financial Commissioner (Additional Chief Secretary), Health and Medical Education Department.
- 3. All Principal Secretaries to the Government.
- 4. Principal Resident Commissioner, J&K Government, New Delhi.
- 5. Principal Secretary to the Lieutenant Governor.
- 6. All Commissioner / Secretaries to the Government.
- 7. Chief Electoral Officer, J&K.
- 8. Joint Secretary (Jammu, Kashmir & Ladakh), Ministry of Home Affairs, Government of India.
- 9. Divisional Commissioner, Kashmir / Jammu.
- 10. Secretary to the Government Department of Law Justice and P.A (w.7.s.c.)
- 11. All Heads of Department / Managing Directors.
- 12. All Deputy Commissioners.
- 13. Director Information, J&K.
- 14. Director, Archives, Archaeology and Museums, J&K.

- 15. Concerned Officers.
- 16. General Manager, Government Press, Jammu / Srinagar.
- 17. Private Secretary to Advisor (F) to Lieutenant Governor.18. Private Secretary to Advisor (B) to Lieutenant Governor.
- 19. Private Secretary to the Chief Secretary.
- 20. Private Secretary to Principal Secretary to the Government, General Administration Deptt
- 21. Incharge Website Revenue.

22. SO file / Stock file.

**Under Secretary to the Government**